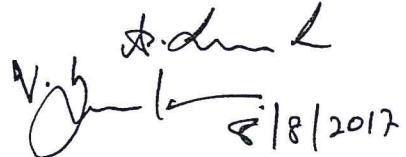



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/100/(IB)/2017
NAME OF THE PETITIONER(S) : INFOGIX
NAME OF THE RESPONDENT(S) : MEGASOFT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	T.V. SURESH KUMAR & N.A. SRINIVASAN for Penison Associates	Respondent	 8/8/2017
2.	P.H. Aravind Pandiam Senior Advocate for P. Giridharan Dominic S. David	Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing counter to the maintainability application as they could not get the signature of the party since he is out of India. Time extended at request with a direction to file counter and furnish copy of the same in advance to the other side to enable them to file reply by the next date of hearing. Put up on 31.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)